

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE.

Present:-Smt. Ragini.P, District Judge

- Sub: Estt. - District Court, Kozhikode - Sri. Suresh Babu.A.V, Central Nazir, Special Court (NDPS Act Cases) / Additional District and Sessions Court, Vatakara - Relinquishment of further promotion up to superannuation- accepted - Orders - Issued.

Read:- 1. Letter dated 31.03.2022 of the Special Judge (NDPS Act Cases) / Additional District and Sessions Court, Vatakara with the representation dated 26.03.2022 put in by Sri. Suresh Babu. A.V Central Nazir, Special Court (NDPS Act Cases) / Additional District and Sessions Court, Vatakara.

ORDER NO.A1- 3511/2022.

KOZHIKODE, DATED: 18.05.2022.

The Special Judge (NDPS Act Cases) / Additional District and Sessions Court, Vatakara as per letter read above, has forwarded the representation submitted by Sri. Suresh Babu.A.V, Central Nazir of that Court requesting to accept relinquishment of his right for further promotion as Bench Clerk Grade-I up to superannuation and consequential benefits. He has submitted the Statement of relinquishment as prescribed in GO(P) 39 / 91 / P & ARD Dated 07.12.1991 duly counter-signed by the Special Judge (NDPS Act Cases) / Additional District and Sessions Court, Vatakara.

In the above circumstances, the relinquishment of right for further promotion up to his superannuation and consequential benefits by Sri. Suresh Babu. A. V, Central Nazir, Special Court (NDPS Act Cases) / Additional District and Sessions Court, Vatakara is accepted. The Special Judge (NDPS Act Cases)/ Additional District and Sessions Court, Vatakara will make necessary entries in the Service Register of the incumbent.

Sd/-
District Judge


To

1. The Special Judge (NDPS Act Cases) / Additional District and Sessions Court, Vatakara
2. Sri. Suresh Babu.A.V, Central Nazir, Special Court (NDPS Act Cases) /Additional District and Sessions Court, Vatakara.
(Through the Sppecial Judge (NDPS Act Cases)/Additional District and Sessions Court, Vatakara).

Copy to :

1. The Registrar (Subordinate Judiciary), High Court of Kerala, Ernakulam (with CL).
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Superintends II / III / DSA District Court, Kozhikode.
4. The File
5. The Proceedings file.

// True copy / Forwarded / By Order//


Sheristadar

